

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.

Respondent(s)

WITH

Diary No(s). 24366/2025 (XI)

Date : 18-03-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.
Mr. Mithilesh Kumar Mishra, Adv.
Mr. Dheeraj Kumar Dubey, Adv.
Ms. Shraddha Saxena, Adv.
Mr. Amulya Dev Mishra, Adv.
Mr. Umesh Dubey, AOR

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 6415/2025

Reply has already been filed by respondent No.1.

Ld. Counsel for the appellant to take fresh steps and to file fresh particulars for service on respondent No.2 within a week.

Ld. Counsel for the appellant to take appropriate steps with regard to deceased respondent No.3 within two weeks.

contd..

Service is complete on respondent No.4 through the concerned High Court but none has entered appearance.

List again on 22.4.2026.

Diary No(s). 24366/2025

Counter affidavit has already been filed by respondent No.1.

Ld. Counsel for the appellant to take fresh steps and to file fresh particulars for service on respondent No.2 within a week.

List again on 22.04.2026.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar